

developed for the control of mosquito larvae. Field demonstrations using the said formulations are planned to be undertaken in Cochin jointly by the Research Organisations and Malaria Research Centre. The final report is expected to be available within one year.

Use of DDT has already been banned in Agriculture. However, the use of DDT under Public Health Programmes has been restricted only to the level of 10,000 MT per annum except in the case of any major epidemic.

(c) and (d). For biological control of pests of agricultural importance, 10 R&D Projects have been sponsored in various Institutions of the country by Department of Biotechnology. Besides under a scheme of Department of Agriculture and Cooperation 11 Central Biological Control Stations are engaged in conservation and augmentation of potential parasites and predators of agricultural pests. An All India Coordinated Research Project on Biological Control of Crop Pests and Weeds is also functioning under the aegis of Indian Council of Agricultural Research.

Sale of Oil by NDDB

10241. SHRI RAM NAIK: Will the Minister of AGRICULTURE be pleased to state:

(a) the annual sale of rape seed/mustard and soya bean oils by National Dairy Development Board separately along with the sale prices during last three years;

(b) whether those prices are far below the market prices;

(c) whether these oils were sold to cooperative federations established by NDDB and if so, the total sale during the above period, Federation-wise;

(d) whether certain institutions other than cooperative Federations in Gujarat were also provided this cheap oil; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR):

(a) Annual sales of rapeseed/mustard and soyabean oil by NDDB are as under:—

<i>Year November–October</i>	<i>Commercial/donated crude refined soyabean oil (MT)</i>	<i>Commercial/Donated refined crude/ rapeseed oil (MT)</i>	<i>Indigenous Mustard Oil</i>	<i>Total MT</i>
1	2	3	4	5
1986-87	16,365	59,932	—	76,297
1987-88	35,232	25,128	—	60,360
1988-89	9,506	13,624	19,366	42,496
Total	61,103	98,684	19,366	179,153

Different oils both gifted and commercially imported or indigenous mustard oil had been issued at different prices during the

period depending upon the then prevailing market prices. However, the range of issue prices is provided as under:—

(All in Rs./MT)

Sl. No.	Type of Oil	1986-87	1987-88	1988-89
1	2	3	4	5
1.	Refined Soyabean oil			
	A) Commercial RSO	—	17,600	17,600
	B) Donated RSO	11,500	14,500	18,500
		14,500	18,500	19,000
2.	Rapeseed Oil			
	A) Refined (Donated)	11,500	13,000	18,100
	B) Crude (Commercial)	13,000	18,100	18,250
		10,300	11,300	—
		11,300	18,610	

(b) During the three oil years, i.e. from 1986 to 1989, the major portion of the said oils were sold to the federation at the ongoing market prices less expenses involved for packing movement and reasonable margin. Some quantity was sold to the trade at the market rates.

(c) During 1986 to mid-1989, a major portion of the oils was sold to cooperative federations. From August 1989 onwards, these oils were sold to federations and also to the trade. Federation wise total sales during the above period is given below.

Sl. No.	Federation	Quantity in MT					
		(Year (November to October))					
1	2	1986-87	1987-88	1988-89	3	4	5
1.	Gujarat	30,611	20,288	1,219			
2.	Madhya Pradesh	2,384	4,586	439			
3.	Tamil Nadu	10,081	2,535	2,043			
4.	Orissa	7,038	7,557	2,007			
5.	Ahmedabad	7,805	7,497	1,751			
6.	Maharashtra	10,544	7,721	682			
7.	Karnataka	7,835	10,176	2,295			
	Total	76,298	60,360	10,436			

(d) and (e). As mentioned above the major portion of the oils were sold to the cooperative federations. Some quantity was also sold in the open market in these States including the State of Gujarat. The oils were sold at market rates.

[*Translation*]

Modernisation of Slaughter Houses

10242. SHRI RESHAM LAL JANGDE: Will the Minister of AGRICULTURE be pleased to state the financial assistance, loan or grant given by Union Government of states for the renovation and modernisation of slaughter houses during the last three years, year-wise?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR): The year-wise total financial assistance given by Union Government for renovation and modernisation of Slaughter Houses is :

<i>Year</i>	<i>Amount Released (Rs. in lakhs)</i>
1987-88	10.00
1988-89	75.00
1989-90	90.00

[*English*]

Waiting List for Telephone connections In Amritsar and Chandigarh

10243. SHRI KIRPAL SINGH: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the latest waiting list for telephone

connections in the city of Amritsar and Union Territory of Chandigarh as on 31 March, 1990; and

(b) the steps Government propose to take to remedy the situation?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA): (a) and (b). The waiting list for telephone connections in the city of Amritsar and Union Territory of Chandigarh as on 31st March 1990 is 7555 and 22361 respectively. The waiting list will be cleared progressively during the first three years of the 8th Plan.

US Praise to India's Policy Towards Refugees

10244. SHRI PARASRAM BHARDWAJ: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the USA has praised India's liberal policy towards the refugees fleeing from neighbouring countries, particularly Sri Lanka, Tibet, Bangladesh and Burma;

(b) whether USA has extended any co-operation in this regard; and

(c) if so, the details thereof?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL): (a) Yes, Sir. The US State Department's Report on Human Right, 1989 made complimentary references to India's policy towards refugees from neighbouring countries.

(b) No, Sir.

(c) Does not arise.